

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FORTY-FIFTH REPORT

(Presented on 27.2.2008)

The Business Advisory Committee held a sitting on Monday, the 25th February, 2008.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion on the Statutory Resolution seeking approval of the proclamation issued by the President on the 3 rd January, 2008 under Article 356 of the Constitution in relation to the State of Nagaland. | 2 hours |
| (2) The National Waterway (Talcher-Dhamra Stretch of Rivers, Geonkhali-Charbatia Stretch of East Coast Canal, Charbatia-Dhamra Stretch of Matai River and Mahanadi Delta Rivers) Bill, 2006.
(<u>Consideration and passing</u>) | 2 hours |
| (3) Discussion on the Motion of Thanks on President's Address. | 12 hours [May be discussed on 28 th February, 2008 and 3 rd and 4 th March, 2008.] |
| (4) The Maternity Benefit (Amendment) Bill, 2007, after it has been passed by Rajya Sabha.
(<u>Consideration and passing</u>) | 2 hours |
| (5) Discussion on Budget (Railways) for 2008-09. | 12 hours |

NEW DELHI;
25th February, 2008
Phalguna 6, 1929 (Saka)

SOMNATH CHATTERJEE
Chairman,
Business Advisory Committee.